

ITEM NO.6

REGISTRAR COURT

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Civil Appeal No(s). 6502/2023

THE STATE OF UTTAR PRADESH & ORS.

Appellant(s)

VERSUS

SHANTI DEVI (DEAD) THR. LRS. & ORS.

Respondent(s)

Date : 25-04-2025 This appeal was called on for hearing today.

For Appellant(s) : Ms. Ruchira Goel, AOR

For Respondent(s) :

Mr Deepak Tyagi, Adv.
Mr. Rameshwar Prasad Goyal, AOR
Ms Tissy Annie Thomas, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Respondent nos. 2 to 13 have already filed counter affidavit at SLP stage.

It has been submitted by the ld. Counsel, Ms Tissy Annie Thomas appearing on behalf of Mr R.P.Goyal, Advocate-on-record that she would be appearing for respondent no.1 as well and seeks time to file vakalatnama and counter affidavit. Be filed within four weeks.

Await service report in respect of the remaining respondents from High Court. Issue reminder.

List again on 23.7.2025.

SUJATA SINGH
Registrar

HJ